

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA**

**O.A. NO.26 OF 2024/EZ**

JITENDRA KUMAR PRADHAN ... APPLICANT

-VERSUS-

STATE OF ODISHA & OTHERS ... RESPONDENTS

**I N D E X**

<b>Sl. No.</b>	<b>Description of documents</b>	<b>Pages</b>
1.	Counter Affidavit on behalf of Respondent No.5	1 – 4

By the Respondent No.5 through,

Cuttack

Date : 18.12.2024

  
**ADDL. GOVERNMENT ADVOCATE**

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA**

**O.A. NO.26 OF 2024/EZ**

JITENDRA KUMAR PRADHAN ... APPLICANT

-VERSUS-

STATE OF ODISHA & OTHERS ... RESPONDENTS

**COUNTER AFFIDAVIT  
ON BEHALF OF RESPONDENT NO.5 :**

I, Sri Chintamani Padhan, aged about 51 years, Son of Sri Benudhar Padhan, at present working as Sub-Divisional Police Officer, Brajrajnagar, At/P.O.: Budhijam, Dist.: Jharsuguda, do hereby solemnly affirm and state as follows :

1. That, I am working as above and have been duly authorized by the Opp. Party No.5 to swear this Affidavit on their behalf.
2. That, the applicant has filed the accompanying Original Application challenging the illegal lifting of Moorum / Murrum (weathered laterite), Stone, Sand and Soil (Minor Minerals) in Jharsuguda Tahasil of Jharsuguda District from Government land without any Environment clearance. The illegal mining is ongoing by cutting big trees from Revenue Forest land but no action has been taken by the District Administration and DFO, Jharsuguda despite of repeated complaints against the illegal mining by the private respondent. The Tahasildar has only collected the royalty and

*Chintamani Padhan*

*[Handwritten signature]*



penalty but took no deterrent action like Criminal Prosecution to prevent from further illegal mining.

3. That, the averments made in Paragraphs – 1 to 21 of the Original Application needs no reply from this deponent.

4. That, in reply to the averments made in Paragraph – 22 of the Original Application, it is humbly submitted that since no report has been received from any of the Government officials or any of the local inhabitants no case has been registered in Brajrajnagar Police Station regarding the illegal lifting of Moorum/Murrum (weathered laterite), Stone, Sand and Soil (Minor Minerals).

5. That, the averments made in Paragraphs – 23 to 38 of the Original Application needs no reply from this deponent.

6. That, in reply to the averments made in Paragraph – 39 of the Original Application, it is humbly submitted that as no report is received against the persons involved in illegal excavation, storage and/or transportation of minor minerals including sand and imposition of fine etc., no action has been taken so far. However, the concerned IIC is instructed to keep watch over the illegal activities.

7. That, the averments made in Paragraphs – 40 to 47 of the Original Application needs no reply from this deponent.

*for Meen*

*Chinrajnagar*

*e*

*Deponer*



*18/12/24*

8. That, in view of the above, the allegation made by the Petitioners in the Original Application as against the Opp. Party No.5 are baseless and only after thought products. With an intention to create their importance in their locality and for their own interest and benefits the Petitioner files this petition against the greater interest of general public of the locality, which may kindly be dismissed.

9. That, the facts stated above are true to the best of my knowledge and based on official records.

Chintamani Padhan  
Dt 18.12.2024

DEPONENT

**VERIFICATION**

I, Sri Chintamani Padhan, aged about 51 years, Son of Sri Benudhar Padhan, at present working as Sub-Divisional Police Officer, Brajrajnagar, At/P.O.: Budhijam, Dist.: Jharsuguda, do hereby verify and states that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this the 18<sup>th</sup> day of December, 2024.

Identified by



ADDL. GOVT. ADVOCATE

Chintamani Padhan  
Dt 18.12.24

VERIFICANT

S. D. P. O., Brajrajnagar




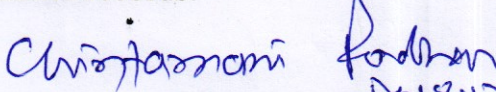
**AFFIDAVIT**

I, Sri Chintamani Padhan, aged about 51 years, Son of Sri Benudhar Padhan, at present working as Sub-Divisional Police Officer, Brajrajnagar, At/P.O.: Budhijam, Dist.: Jharsuguda, do hereby solemnly affirm and state as follows :

1. That, I have been duly authorized by the Respondent No.5 to swear this Affidavit on their behalf.
2. That, the facts stated above are true to the best of my knowledge and based on official records.

Identified by

  
ADDL. GOVT. ADVOCATE

  
**VERIFICANT** Dt 18/12/2024  
 S.D.P.O. Brajrajnagar  
 Sub-Divisional Police Officer  
 Brajrajnagar



The above named deponent Chintamani Padhan  
 Solemnly affirm on 18/12/24  
 .....being identified  
 by Sarbeswa Beher Adv.



ED009298138 IN IVR:6979809298138  
 SP CHANDINCHOK H.O (753002)  
 Counter No:2.19/12/2024.11:30  
 To:JITENDRA KUMAR KATAPALI  
 PIN:768225, Ramour Colliery S.O  
 From:SARBESWAR BEHERA, OHC CUTTACK  
 Wt:32gms  
 Amt:41.30, Tax:6.30, Amt.Paid:41.00 (Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 (Dial 18002666868) <Wear Masks, Stay Safe>



ED009298155 IN IVR:6979809298155  
 SP CHANDINCHOK H.O (753002)  
 Counter No:2.19/12/2024.11:30  
 To:MEMBER SECRET, STATE ENVIRNME  
 PIN:751022, Bhojnagar S.O  
 From:SARBESWAR BEHERA, OHC CUTTACK  
 Wt:32gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00 (Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 (Dial 18002666868) <Wear Masks, Stay Safe>



ED009298169 IN IVR:6979809298169  
 SP CHANDINCHOK H.O (753002)  
 Counter No:2.19/12/2024.11:30  
 To:MEMBER SECRET, ODISHA STATE PD  
 PIN:751012, Nayapalli S.O  
 From:SARBESWAR BEHERA, OHC CUTTACK  
 Wt:32gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00 (Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 (Dial 18002666868) <Wear Masks, Stay Safe>



ED009298172 IN IVR:6979809298172  
 SP CHANDINCHOK H.O (753002)  
 Counter No:2.19/12/2024.11:30  
 To:DIRECTOR OF R.SUBSIDIARY  
 PIN:751001, Bhubaneswar S.P.O.  
 From:SARBESWAR BEHERA, OHC CUTTACK  
 Wt:32gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00 (Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 (Dial 18002666868) <Wear Masks, Stay Safe>



ED009298186 IN IVR:6979809298186  
 SP CHANDINCHOK H.O (753002)  
 Counter No:2.19/12/2024.11:30  
 To:DIVISIONAL FO, JHARSUGUDA KM RD  
 PIN:768202, K.M. Road Jharsuguda S.O  
 From:SARBESWAR BEHERA, OHC CUTTACK  
 Wt:32gms  
 Amt:41.30, Tax:6.30, Amt.Paid:41.00 (Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 (Dial 18002666868) <Wear Masks, Stay Safe>



ED009298190 IN IVR:6979809298190  
 SP CHANDINCHOK H.O (753002)  
 Counter No:2.19/12/2024.11:30  
 To:PRINCIPAL SEC.REVENUE DISTASTER  
 PIN:751001, Bhubaneswar S.P.O.  
 From:SARBESWAR BEHERA, OHC CUTTACK  
 Wt:32gms  
 Amt:17.70, Tax:2.70, Amt.Paid:18.00 (Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 (Dial 18002666868) <Wear Masks, Stay Safe>



ED009298209 IN IVR:6979809298209  
 SP CHANDINCHOK H.O (753002)  
 Counter No:2.19/12/2024.11:30  
 To:ADITYA CONSTR, MANAGING DIRECTO  
 PIN:768201, Jharsuguda H.O  
 From:SARBESWAR BEHERA, OHC CUTTACK  
 Wt:32gms  
 Amt:41.30, Tax:6.30, Amt.Paid:41.00 (Cash)  
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>  
 (Dial 18002666868) <Wear Masks, Stay Safe>